Sl. No.	States/UTs	Operational ePoS
19.	Lakshadweep	0
20.	Madhya Pradesh	22,409
21.	Maharashtra	93
22.	Manipur	0
23.	Meghalaya	0
24.	Mizoram	0
25.	Nagaland	0
26.	Odisha	32
27.	Puducherry	DBT (Cash)
28.	Punjab	0
29.	Rajasthan	25,721
30.	Sikkim	20
31.	Tamil Nadu	34,769
32.	Telangana	1,622
33.	Tripura	25
34.	Uttar Pradesh	675
35.	Uttarakhand	8
36.	West Bengal	0
	Total	1,76,919

Implementation of NFSA

3443. SHRI K. SOMAPRASAD: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the number of States which have implemented the NFSA;
- (b) the main hurdles pointed out by State Governments in implementing it;
- (c) the quantity of rice and wheat required to implement NFSA all over the country;
 - (d) the quantity of foodgrains produced in the country in 2014 and 2015; and
- (e) whether the quantity of foodgrains produced in the country is sufficient to implement NFSA successfully?

Unstarred Questions

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY): (a) and (b) Implementation of the Act required completion of preparatory activities by States/Union Territories, such as identification of eligible households, necessary strengthening of Targeted Public Distribution System (TPDS), including its end-to-end computerization and setting up of grievance redressal mechanism, in which some of the States/UTs faced certain problems initially. Now the Act is being implemented in all the 36 States/UTs.

- (c) Currently, 25.75 lakh tons of rice and 19.97 lakh tons of wheat is being allocated per month for all the 36 States/UTs implementing NFSA.
- (d) All India production of foodgrains (rice, wheat and coarse grains) for the years 2014-15 and 2015-16 is as under:

Year	Production of foodgrains (in million tons)
2014-15	234.87
2015-16	235.76

(e) Yes, Sir.

Supply of additional foodgrains to Kerala

3444. SHRI K. SOMAPRASAD: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the criteria followed by Central Government to allocate foodgrains to States for Public Distribution System;
- (b) how much foodgrains and sugar is provided to Kerala as per the existing criteria;
- (c) whether there is any reduction in the allocation, if so, the reasons therefor; and
- (d) whether in view of more than 25 lakh workers from outside working in Kerala, the Central Government would allocate additional foodgrains for them?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY): (a) Foodgrains: Under National Food Security Act (NFSA), 2013 foodgrains are allocated to the States/Union Territories (UTs) for distribution to eligible households @ 5kg per person per month for priority households and @ 35kg per family per month for Antyodaya Anna Yojana (AAY) households at highly subsidized prices of ₹ 1/-, ₹ 2/- and